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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ ARB.P. 974/2023

MRS. NIDARSHANA GOWANIPetitioner

Through: Mr. Sanjay R. Hegde, Sr. Adv. Mr. with Francis Fernandis and Mr. S. Ali, Advs.

versus

M/S INDIA BULLS COMMERCIAL CREDIT

LTD.Respondent

Through: Mr. Rajiv Nayar, Sr. Adv. with Mr. Karan Luthra, Mr. Ankit Banati and Mr. Abhay Agnihotri, Advs.

+ O.M.P.(I) (COMM.) 421/2023

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CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER 25.07.2024

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- **1.** Mr. Hegde, learned Senior Counsel for the petitioner, seeks an adjournment.
- 2. It is also noticed that written submissions of the respondent are





not on record.

- **3.** Learned Counsel for the respondent is directed to place the written submissions on record at least a week before the next date of hearing.
- **4.** Re-notify on 11 September 2024.

C.HARI SHANKAR, J

JULY 25, 2024 *dsn*

Click here to check corrigendum, if any